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Title: The Speaker announced, all the Demands for Grants Nos.1 to 16 in respect of the Budget Railways for 2013-2014 were voted in full.

MADAM SPEAKER: We now take up item no. 17 – Voting on the Demands for Grants (Railways).

Motion moved:

"That the respective sums not exceeding the amounts shown in the fourth column of the Order Paper be granted to the President of India, out of the Consolidated Fund of India, to complete the sums necessary to defray the charges that will come in course of payment during the year ending the 31<sup>st</sup> day of March, 2014, in respect of the heads of Demands entered in the second column thereof against Demand Nos. 1 to 16."

Hon. Members, I am treating all the Cut Motions to the Demands for Grants (Railways) which have been circulated as moved.

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### TEXT OF CUT MOTIONS

MADAM SPEAKER: I shall now put all the Cut Motions which have been circulated and treated as moved together to the vote of the House.

*The cut motions were put and negatived.*

MADAM SPEAKER: I shall now put the Demands for Grants (Railways) for 2013-2014 to the vote of the House.

The question is:

"That the respective sums not exceeding the amounts shown in the fourth column of the Order Paper be granted to the President of India, out of the Consolidated Fund of India, to complete the sums necessary to defray the charges that will come in course of payment during the year ending the 31<sup>st</sup> day of March, 2014, in respect of the heads of Demands entered in the second column thereof against Demand Nos. 1 to 16."

*The motion was adopted.*

MADAM SPEAKER: Hon. Minister, Shri Pawan Kumar Bansal.

*...(Interruptions)*

THE MINISTER OF RAILWAYS (SHRI PAWAN KUMAR BANSAL): I beg to move for leave to introduce a Bill *...(Interruptions)*

SHRI SUDIP BANDYOPADHYAY (KOLKATA UTTAR): Before the Minister speaks, we want to categorically mention that West Bengal is totally deprived of the railway projects. Earlier also we have categorically said that money should be allotted to those proposals which were initiated by the former Minister of Railways, Kumari Mamata Banerjee followed by the other hon. Ministers of Railways. These projects have been totally shelved. West Bengal has been thrown to a state of uncertainty so far as the railway projects are concerned. *...(Interruptions)*

SHRI PAWAN KUMAR BANSAL: Madam Speaker, if the hon. Member were to look into the entire allocation dispassionately, I am sure he would not say what he is saying. *...(Interruptions)*

SHRI SUDIP BANDYOPADHYAY : So far as Shri Chidambaram is concerned, the proposal for moratorium is very much there. There is no response from the Government. They are not coming out with any response. They are not talking to us at all on the issue of moratorium that we have raised. *...(Interruptions)* So, in protest we are also walking out. *...(Interruptions)*

**12.47 hrs**

*At this stage, Shri Sudip Bandyopadhyay and some other*

*hon. Members left the House.*

SHRI PAWAN KUMAR BANSAL: I meet a large number of hon. Members from all sides. But none of them had ever come to me. They never raised a point regarding West Bengal.

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